

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**CONTEMPT PETITION NO. 060/00147/2018 IN  
ORIGINAL APPLICATION NO.060/01409/2013**

**Chandigarh, this the 24<sup>th</sup> day of September, 2018**

...  
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...  
Balvir Singh son of Shri Gurdev Ram, Chowkidar-cum-Mali, Office of Commissioner of Income Tax (Admn) Kapurthala, Pin Code - 144601.

....**Petitioner**

**(Present: Mr. Durga Dutt Sharma, Advocate proxy for Mr.  
Narender Singh Gill, Advocate)**

**Versus**

1. D.S. Chodhary, Commissioner of Income Tax, Range-II, Jalandhar, Pin Code 1440001.
2. Som Nath, Income Tax Officer (Admn.) Kapurthala Pin Code 144601.
3. Dev Raj Inspector, Income Tax Officer, Kapurthal Pin Code 144601.

**Respondents**

**ORDER (Oral)  
SANJEEV KAUSHIK, MEMBER (J)**

1. At the very outset, learned counsel seeks permission to withdraw the instant Contempt Petition, to enable the petitioner to avail other remedy available to him, for execution of the order, under the law.
2. Ordered accordingly. M.A. No. 060/001462/2018 also stands disposed of accordingly.

**(P. GOPINATH)  
MEMBER (A)**

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**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 24.09.2018**